GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

STARRED QUESTION NO:268 ANSWERED ON:13.12.2011 MASTER PLAN DELHI NO Dashmunsi Deepa ;Joshi Dr. Murli Manohar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Master Plan of Delhi (MPD) envisages review after every five years;

(b) if so, the details thereof;

(c) whether the Government proposes any changes in the MPD-2021;

(d) if so, the reasons therefor; and

(e) the time by which the revised Master Plan is likely to be notified?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 268 OF 13.12.2011 REGARDING MASTER PLAN DELHI-2021.

(a): Yes, Madam.

(b) to (e): The Master Plan for Delhi (MPD) – 2021, perspective 2021 was notified by Central Government on 7th February, 2007 under Delhi Development Act, 1957.

This Master Plan for Delhi -2021 contains provision under its Chapter 18.0 PLAN REVIEW AND MONITORING and also at "MAJOR HIGHLIGHTS OF THE PLAN (sl.no. 19), it states as under:

"19. The Master Plan envisages vision and policy guidelines for the perspective period upto 2021. It is proposed that the Plan be reviewed at five yearly intervals to keep pace with the fast changing requirements of the society."

For effective implementation of Plan, monitoring and review at appropriate intervals has been envisaged in the MPD-2021 itself. Accordingly, the Mid-term review of the said MPD-2021 has been initiated. This review of the MPD-2021 is likely to be completed by 2012.